

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF MARCH-2019

DATE OF HEARING 04.03.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1178870/30	Opp. No. AMD-235349	Sharad Agrawal, Jodhpur / Premchand Gulechha, Jodhpur V/s Delhi Registration Service, Delhi / Mangat Ram Bhagwat Swarup, Delhi	11.00 a.m.
2	1205777/05	Opp. No. AMD-199277	Atul Limited, Valsad V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	11.00 a.m.
3	1268276/05	Opp. No. AMD-193634	Chirag A. Shah Advocate, Ahmedabad / Satishbhai K. Shah, Anand V/s Lall & Sethi, New Delhi	11.00 a.m.
4	1268276/05	Opp. No. AMD-193800	Chirag A. Shah Advocate, Ahmedabad / Satishbhai K. Shah, Anand V/s Wockhardt Limited, Mumbai	11.00 a.m.
5	1313929/25	Opp. No. AMD-227281	Panthil P. Majmudar, Ahmedabad / Kamalkumar Melapchand Jain, Ahmedabad V/s AZB & Partners, New Delhi	11.00 a.m.

6	1323398/05	Opp. No. AMD-208851	M/s. M. P. Mirchandani & Co., Mumbai / M/s. Mehta Surgicare Pvt. Ltd., Rajkot V/s M/s. The Calcutta Trade Mark Co., Delhi / M/s. Chetna Polytex Private Limited, New Delhi	11.00 a.m.
7	1218123/32	Opp. No. AMD-202191	Chandrakant M. Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Anand & Anand, New Delhi	11.00 a.m.
8	1218108/30	Opp. No. AMD-202193	Hiral Chandrakant Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Anand & Anand, New Delhi	11.00 a.m.
9	1385228/30	Opp. No. AMD-246847	Registration S. S. Kendra, Jaipur / Ishwar Lal Roop Lal Ji Saad, Rajasthan V/s Y. J. Trivedi & Co., Ahmedabad / Ambica Mamra & Pava Factory, Bavla	11.00 a.m.
10	916247/05	Opp. No. AMD-255810	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Neon Laboratories Limited, Mumbai	11.00 a.m.
11	916247/05	Opp. No. AMD-255480	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Lall & Sethi, New Delhi	11.00 a.m.
12	1218124/33	Opp. No. AMD-205072	Hiral C. Joshi, Mumbai / Vinod Kumar Ramanlal Shah (H.U.F.), Ahmedabad V/s Anand & Anand, New Delhi	11.00 a.m.

13	1218089/29	Opp. No. AMD-202200	Hiral C. Joshi, Mumbai / Vinod Kumar Ramanlal Shah (H.U.F.), Ahmedabad V/s Anand & Anand, New Delhi	11.00 a.m.
14	1218105/33	Opp. No. AMD-194256	Hiral C. Joshi, Mumbai / Vinod Kumar Ramanlal Shah (H.U.F.), Ahmedabad V/s Anand & Anand, New Delhi	11.00 a.m.
15	1305953/07	Opp. No. AMD-233719	M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Crystal Cook N Serve Pvt. Ltd., Rajkot V/s M/s. Gurukripa Applainces, Mumbai	11.00 a.m.
16	1218092/32	Opp. No. AMD-202197	Hiral Chandrakant Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Anand & Anand, New Delhi	02.15 p.m.
17	1218101/29	Opp. No. AMD-194258	Hiral Chandrakant Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Anand & Anand, New Delhi	02.15 p.m.
18	1218130/34	Opp. No. AMD-205081	Hiral Chandrakant Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Anand & Anand, New Delhi	02.15 p.m.
19	1218118/33	Opp. No. AMD-205083	Hiral Chandrakant Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Anand & Anand, New Delhi	02.15 p.m.

20	1218090/30	Opp. No. AMD-205084	Hiral Chandrakant Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Anand & Anand, New Delhi	02.15 p.m.
21	1218117/32	Opp. No. AMD-202192	Chandrakant M. Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Anand & Anand, New Delhi	02.15 p.m.
22	1218120/29	Opp. No. AMD-202187	Chandrakant M. Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Anand & Anand, New Delhi	02.15 p.m.
23	1218113/29	Opp. No. AMD-202186	Chandrakant M. Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Anand & Anand, New Delhi	02.15 p.m.
24	1218084/30	Opp. No. AMD-202188	Chandrakant M. Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Anand & Anand, New Delhi	02.15 p.m.
25	1218116/31	Opp. No. AMD-202194	Chandrakant M. Joshi, Mumbai / Vinod Kumar Ramanlal Shah, Ahmedabad V/s Anand & Anand, New Delhi	02.15 p.m.
26	1142762/32	Opp. No. AMD-193442	Akshay A. Vakil, Ahmedabad / Praful Mohanlal Pansurya, Rajkot V/s Rajmandir, Rajkot	02.15 p.m.

27	1142762/32	Opp. No. AMD-193453	Akshay A. Vakil, Ahmedabad / Praful Mohanlal Pansurya, Rajkot V/s S. M. Gupta & Company, Delhi / Raj Mandir Market, New Delhi	02.15 p.m.
28	994556/11	Opp. No. AMD-144316	K. C. Patel & Co., Ahmedabad / Sagar Polytechnik Ltd., Rajkot V/s R. K. Dewan & Co., Mumbai / Billion Plastics Private Limited, Mumbai	02.15 p.m.
29	1388751/05	Opp. No. AMD-246270	Raval & Co., Ahmedabad / Ayurnet Healthcare Pvt. Ltd., Gandhinagar V/s Tas & Co., Mumbai / Nicholas Piramal India Limited, Mumbai	02.15 p.m.
30	1364047/09	Opp. No. AMD-235236	Chirag A. Shah Advocate, Ahmedabad / Harisingh M. Rajput, Ahmedabad V/s Rajendra H. Bhansali, Ahmedabad / Bharatkumar Sohanlal Jain, Ahmedabad	02.15 p.m.
31	1321865/03	Opp. No. AMD-210101	M. P. Mirchandani, Mumbai / Rekhaben Maheshbhai Tanna, Rajkot V/s Lall & Sethi, New Delhi	02.15 p.m.
32	1321865/03	Opp. No. AMD-213028	M/s. M. P. Mirchandani & Co., Mumbai / M/s. B. M. Enterprise, Rajkot V/s M/s. Anand & Anand, New Delhi / M/s. Hindustan Lever Ltd., Mumbai	02.15 p.m.

33	664303/09	Opp. No. AMD-195703	Arjun T. Bhagat & Co., Mumbai / Madhukar Laxmanbhai Vadodaria, Rajkot V/s Mahtta & Co., Ludhiana / Crystal Electric Co. Pvt. Ltd., Ludhiana	02.15 p.m.
34	1309944/05	Opp. No. AMD-209696	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiser Healthcare India Limited, Gurgaon V/s M/s. Trade Mark Protec Co., New Delhi / M/s. Nuway Organic Naturals (India) Ltd., Ludhiana	02.15 p.m.
35	1288071/09	Opp. No. AMD-237004	H. K. Acharya & Company, Ahmedabad / Alpesh Chimanlal Patel, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Nagar Chasmaghar, Ahmedabad	02.15 p.m.
36	1142765/32	Opp. No. AMD-190911	Akshay A. Vakil, Ahmedabad / Praful Mohanlal Pansurya, Rajkot V/s K. C. Patel & Co., Ahmedabad / Rajmandir Sarbatwala, Rajkot	02.15 p.m.
37	1142765/32	Opp. No. AMD-193443	Akshay A. Vakil, Ahmedabad / Praful Mohanlal Pansurya, Rajkot V/s Rajmandir, Rajkot	02.15 p.m.
38	1224750/30	Opp. No. AMD-202116	J. T. Trivedi & Associates, Ahmedabad / Nisarahmed Valimohmad Sabugar, Himatnagar V/s R. K. Dewan & Co., Mumbai / Gujarat Tea Depot Co., Ahmedabad	02.15 p.m.

39	1220833/05	Opp. No. AMD-193061	K. C. Patel & Co., Ahmedabad / Ketanbhai Zota, Surat V/s Vishesh & Associates, Mumbai / Aglowmed Ltd., Mumbai	02.15 p.m.
40	1388833/34	Opp. No. AMD-237085	K. C. Patel & Co., Ahmedabad / Jashbhai Dahyabhai Patel, Borsad V/s M. P. Mirchandani & Co., Mumbai / Ashok Kumar Patel, Sagar (M.P.)	02.15 p.m.

DATE OF HEARING 05.03.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1221937/30	Opp. No. AMD-207391	J. T. Trivedi & Associates, Ahmedabad / Dipak Kumar Pranlal Shah, Kutch V/s Sharp Trade Mark Co., New Delhi / S. S. Food Industries, Delhi	11.00 a.m.
2	1221901/24	Opp. No. AMD-208291	Superfastaction Regn. Service, Surat / Viroli Fabrics, Surat V/s Arjun T. Bhagat & Co., Mumbai / Garden Silk Mill Limited, Surat	11.00 a.m.
3	1220789/11	Opp. No. AMD-200151	Tradesafe, Jamnagar / Rajnarayan Ganeshlal Devpura, Jamnagar V/s Lalji Trade Mark Co., Delhi / Klick Electrical Industries, Delhi	11.00 a.m.

4	1224070/05	Opp. No. AMD-192635	D. C. Dani & Associates, Ahmedabad / Biocare Remedies Pvt. Ltd., Gandhinagar V/s The Calcutta Trade Mark Co., Delhi / SSG Pharma Pvt. Ltd., Delhi	11.00 a.m.
5	1223605/30	Opp. No. AMD-203039	J. T. Trivedi & Associates, Ahmedabad / Nisarahmed Valimohmad Sabugar, Himatnagar V/s R. K. Dewan & Co., Mumbai / Gujarat Tea Depot Co., Ahmedabad	11.00 a.m.
6	1223038/30	Opp. No. AMD-195230	J. T. Trivedi & Associates, Ahmedabad / Dipakkumar Pranlal Shah, Kutch V/s Sharp Trade Mark Co., New Delhi / S. S. Food Industries, Delhi	11.00 a.m.
7	1225095/19	Opp. No. AMD-192386	Indo Overseas Trade Marks Co., Ahmedabad / Sanghi Industries Ltd., Ahmedabad V/s R. K. Dewan & Co., Mumbai / Gujarat Sidhee Cement Limited, Junagadh	11.00 a.m.
8	1201252/05	Opp. No. AMD-203534	K. S. Chhabra, Baroda V/s Mangla Registration Service, Delhi / Panacea Biotec Ltd., New Delhi	11.00 a.m.
9	1315108/07	Opp. No. AMD-225132	G. D. Bansal, Jaipur / Dhanpat Raj, Rajasthan V/s Sharad Agrawal, Jodhpur / Ashish Industries, Bhinmal	11.00 a.m.
10	1126402/05	Opp. No. AMD-230635	Mr. Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s	11.00 a.m.

			Bharat Shah & Co., Mumbai / Medley Pharmaceuticals Ltd., Mumbai	
11	1319536/05	Opp. No. AMD-203038	K. C. Patel & Co., Ahmedabad / Amit R. Trivedi, Vadodara V/s R. K. Dewan & Co., Mumbai / Dabur India Limited, Mumbai	11.00 a.m.
12	1389663/05	Opp. No. AMD-242511	M/s. Nanavati Associates, Ahmedabad / M/s. Alembic Pharmaceuticals Limited, Vadodara V/s M/s. W. S. Kane & Co., Mumbai / M/s. Mac Remedies Pvt. Ltd., Mumbai	11.00 a.m.
13	1239178/32	Opp. No. AMD-179755	M/s. Amarjit & Associates, New Delhi / M/s. Bikaji Foods International Limited, Rajasthan V/s M/s. K & S Partners, New Delhi	11.00 a.m.
14	1641894/05	Opp. No. AMD-745248	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Sun Pharmaceuticals Industries Ltd., Mumbai	11.00 a.m.
15	1219409/30	Opp. No. AMD-172027	Guj-Raj Registration Bureau, Ahmedabad / Nitinbhai P. Bhimajiani, Rajkot V/s Bikaji Foods International limited, Rajasthan	11.00 a.m.
16	1288263/05	Opp. No. AMD-211003	M/s. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Ltd., Ahmedabad V/s M/s. R. K. Dewan & Company, Mumbai / M/s. Colinz Laboratories Limited, Mumbai	02.15 p.m.

17	1326868/30	Opp. No. AMD-229669	Kamal V. Verma, Kutch / Rakesh Kumar M. Jain, Kutch V/s Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad	02.15 p.m.
18	1327182/29	Opp. No. AMD-211514	Harshil R. Shah, Ahmedabad / Mansukh Bhai Chanabhai Patel, Navsari V/s R. K. Dewan & Co., Mumbai / Sangamner Taluka Sahakari Dudh Utpadak & Prakriya Sangh Ltd., Maharashtra	02.15 p.m.
19	1327338/19	Opp. No. AMD-226440	Rasik K. Ardeshta, Rajkot / Ashok G. Khant, Morbi V/s Suresh & Co., Mumbai / Acme Combines, Mumbai	02.15 p.m.
20	1323561/05	Opp. No. AMD-225786	K. C. Patel & Co., Ahmedabad / Dr. Arvind Kumar C. Bharti, Navsari V/s G. Ramji Advocate, Chennai / Bafna Pharmaceuticals Limited, Chennai	02.15 p.m.
21	1401938/03	Opp. No. AMD-712862	Shreeji Consultant, Ahmedabad / Sureshbhai G. Patel, Surat V/s Delhi Registration Service, Delhi / Izuk Chemicals & Herbals, New Delhi	02.15 p.m.
22	1400967/29	Opp. No. AMD-713071	Pravinbhai Mohanbhai Raiyani, Rajkot V/s Taj Trade Mark Agency, Agra / National Industries & Oil Mills, Rajasthan	02.15 p.m.
23	1409941/03	Opp. No. AMD-713375	Jitendrakumar Bhalaji Maru, Baroda V/s M. P. Mirchandani & Co., Mumbai	02.15 p.m.

24	1409824/37	Opp. No. AMD-723458	G. D. Bansal, Jaipur / Mrs. Renu Raman, Jaipur V/s W. S. Kane & Co., Mumbai / Godrej Hershey Ltd., Mumbai	02.15 p.m.
25	1403477/08	Opp. No. AMD-718252	Jasani & Company, Rajkot / Glare Cutlery Private Limited, Rajkot V/s Tradesafe, Jamnagar / Glare Appliances Pvt. Ltd., Rajkot	02.15 p.m.
26	1404648/16	Opp. No. AMD-713081	Y. J. Trivedi & Co., Ahmedabad / Rahulbhai Anupambhai Gandhi, Ahmedabad V/s G. S. Rijhwani & Co., Mumbai	02.15 p.m.
27	1324856/29	Opp. No. AMD-209840	R. R. Shah & Co., Ahmedabad / Gujarat Spices & Oilseeds Growers Co. Op. Union Limited, Ahmedabad V/s Shri Mahila Griha Udyog Lijjat Papad, Mumbai	02.15 p.m.
28	1326180/05	Opp. No. AMD-212296	M. P. Mirchandani & Co., Mumbai / Mehta Surgicare Pvt. Ltd., Rajkot V/s Y. J. Trivedi & Co., Ahmedabad / Reckitt Benckiser Healthcare India Limited, Haryana	02.15 p.m.
29	1324033/12	Opp. No. AMD-223223	Indus, Ahmedabad / Shri Ashok Kumar Pareek, Rajasthan V/s L. S. Davar & Co., New Delhi / Maruti Udyog Ltd., New Delhi	02.15 p.m.
30	1575663/07	Opp. No. AMD-741521	Ajit Warialani & Associates, Vadodara / Rahul Avinash Bokil, Baroda V/s K. C. Patel & Co., Ahmedabad / Sonex Tools, Vadodara	02.15 p.m.

31	1589104/24	Opp. No. AMD-744579	Superfastaction Regn. Service, Surat / Pushpa Devi P. Agarwal, Surat V/s Arjun T. Bhagat & Co., Mumbai / Art Bazar Fashions Private Limited, Surat	02.15 p.m.
32	1604834/31	Opp. No. AMD-763234	Dinesh & Co., Mumbai / Mr. Kapil Mathwani, Kota V/s Taj Trade Mark Pvt. Ltd., Agra / Rakesh Mittal, Agra	02.15 p.m.
33	1539982/08	Opp. No. AMD-744057	Y. J. Trivedi & Co., Ahmedabad / Ramesh Vadodariya, Rajkot V/s Arjun T. Bhagat & Co., Mumbai / Kitchenware India, Rajkot	02.15 p.m.
34	1539982/08	Opp. No. AMD-744058	Y. J. Trivedi & Co., Ahmedabad / Ramesh Vadodariya, Rajkot V/s Arjun T. Bhagat & Co., Mumbai / Crystal Cook-N-Serve Products Pvt. Ltd., Rajkot	02.15 p.m.
35	1324987/07	Opp. No. AMD-219128	Mahendra P. Raval, Ahmedabad / Pravinbhai Manubhai Savlia, Ahmedabad V/s A. R. Shah & Co., Ahmedabad / Savalia Engineering Company, Ahmedabad	02.15 p.m.
36	1403478/21	Opp. No. AMD-718250	Jasani & Company, Rajkot / Glare Cutlery Private Limited, Rajkot V/s Tradesafe, Jamnagar / Glare Appliances Pvt. Ltd., Rajkot	02.15 p.m.
37	1401781/41	Opp. No. AMD-712364	Makhija & Associates, Thane / Ontime Corporate Services Private Limited, Vadodara V/s	02.15 p.m.

			Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad	
38	1325746/05	Opp. No. AMD-210300	H. K. Acharya & Co., Ahmedabad / Palak Kumar Pal Shah, Ahmedabad V/s Aristo Pharmaceuticals Pvt. Ltd., Mumbai	02.15 p.m.
39	1299237/05	Opp. No. AMD-212719	G. D. Bansal & Associates, Jaipur / Narendra Kumar Sukhani, Jaipur V/s B. N. Poojari, Mumbai / Aayam Herbal & Research Industries, Rajasthan	02.15 p.m.
40	1323293/05	Opp. No. AMD-227156	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s De Penning & De Penning, Gurgaon	02.15 p.m.

DATE OF HEARING 06.03.2019

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1422762/05	Opp. No. AMD-719919	Indo Overseas Trade Marks Co., Ahmedabad / Unicure Remedies Pvt. Ltd., Baroda V/s D. P. Ahuja & Co., Kolkata	11.00 a.m.
2	1400711/05	Opp. No. AMD-717755	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	11.00 a.m.

3	1222451/25	Opp. No. AMD-213786	Rajendra H. Bhansali, Ahmedabad / Jasvantbhai K. Shah, Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / P. D. Silk Mills, Mumbai	11.00 a.m.
4	1421006/03	Opp. No AMD-718582	Parker & Parker Company, Ahmedabad / Association of the Rajasthan Jojoba Plantation & Research Project, Rajasthan V/s Kayser & Company, Mumbai / VVF Limited, Mumbai	11.00 a.m.
5	1410503/24	Opp. No. AMD-713788	Arjun T. Bhagat & Co., Mumbai / Swagat Synthetics Private Limited, Bhilwara V/s Trade Mark Registration Bureau, Calcutta	11.00 a.m.
6	1410504/24	Opp. No. AMD-713790	Arjun T. Bhagat & Co., Mumbai / Swagat Synthetics Private Limited, Bhilwara V/s Trade Mark Registration Bureau, Calcutta	11.00 a.m.
7	1420992/30	Opp. No. AMD-731315	J. T. Trivedi & Associates, Ahmedabad / Mann Flour & Food Pvt. Ltd., Gandhinagar V/s D. C. Dani & Associates, Ahmedabad / Shree Visnagar Mahila Gruh Udyog, Mahesana	11.00 a.m.
8	1420991/30	Opp. No. AMD-731314	J. T. Trivedi & Associates, Ahmedabad / Mann Flour & Food Pvt. Ltd., Gandhinagar V/s D. C. Dani & Associates, Ahmedabad / Shree Visnagar Mahila Gruh Udyog, Mahesana	11.00 a.m.
9	1222453/16	Opp. No. AMD-198454	Rajendra H. Bhansali, Ahmedabad / Milan Stationary Pvt. Ltd., Ahmedabad V/s	11.00 a.m.

			Chandrakant M. Joshi, Mumbai / Precision Wires India Ltd., Mumbai	
10	947928/21	Opp. No. AMD-113599	Mr. Chandrakant M. Joshi, Mumbai / M/s. Kiran Refractory, Thangadh V/s M/s. Candour Legal, Ahmedabad / M/s. Hindustan Sanitaryware & Industries Ltd., Kolkata	11.00 a.m.
11	1428811/05	Opp. No. AMD-715004	Y. J. Trivedi & Company, Ahmedabad / Meghmani Organics Ltd., Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Nnova & Company, Mumbai	11.00 a.m.
12	1421632/05	Opp. No. AMD-715806	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai	11.00 a.m.
13	1421632/05	Opp. No. AMD-715870	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s VisIndia Law Services Advocates & Legal Consultants, Mumbai / Lupin Limited, Mumbai	11.00 a.m.
14	1423563/30	Opp. No. AMD-719220	K. C. Patel & Co., Ahmedabad / Dineshbhai Shankerbhai Sargara, Anand V/s Jasani & Company, Rajkot / Amrutlal & Sons, Rajkot	11.00 a.m.
15	1426310/05	Opp. No. AMD-723760	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Rajvi Vipul Bhagat, Mumbai	11.00 a.m.

16	1323434/19	Opp. No. AMD-212232	R. R. Shah & Co., Ahmedabad / Western India Ceramics Pvt. Ltd., Baroda V/s United Legal Services, Mumbai / H & R Johnson (India) Limited, Mumbai	11.00 a.m.
17	1435492/12	Opp. No. AMD-715150	Mavajibhai Popatlal Khunt, Rajkot V/s The Acme Company, New Delhi / Shriram Pistons & Rings Ltd., New Delhi	11.00 a.m.
18	1407624/16	Opp. No. AMD-717773	Jasani & Company, Rajkot / Glare Cutlery Private Limited, Rajkot V/s Tradesafe, Jamnagar / Glare Appliances Pvt. Ltd., Rajkot	11.00 a.m.
19	1432677/19	Opp. No. AMD-721322	Y. J. Trivedi & Co., Ahmedabad / HOF Furniture Systems Private Limited, Sanand V/s D Sen & Co., Calcutta / Hoffmen Fashions Pvt. Ltd., Kolkata	11.00 a.m.
20	1423760/35	Opp. No. AMD-719223	Tradesafe, Jamnagar / Atulbhai Harsharai Vora, Rajkot V/s Jasani & Company, Rajkot / Choose N Buy, Rajkot	11.00 a.m.
21	1435604/29	Opp. No. AMD-716940	Kamleshkumar Navnitray Gadhiya, Vadodara V/s P. S. Pai & Co., Mumbai	02.15 p.m.
22	1435493/12	Opp. No. AMD-716355	Mavajibhai Popatlal Khunt, Rajkot V/s Lalji Trade Mark Co., Delhi / Nisha Tempo House, Delhi	02.15 p.m.

23	1407623/11	Opp. No. AMD-717772	Jasani & Company, Rajkot / Glare Cutlery Private Limited, Rajkot V/s Tradesafe, Jamnagar / Glare Appliances Pvt. Ltd., Rajkot	02.15 p.m.
24	1433074/05	Opp. No. AMD-714038	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Lall Lahiri & Salhotra, Gurgaon	02.15 p.m.
25	1438040/05	Opp. No. AMD-718662	R. R. Shah & Co., Ahmedabad / Prafulbhai Dahyabhai Thakkar, Ahmedabad V/s Krishna & Saurastri, Mumbai	02.15 p.m.
26	1329110/25	Opp. No AMD-199524	Bhavesh Harshadrai Vora, Rajkot V/s Jasani & Company, Rajkot / Choose N Buy, Rajkot	02.15 p.m.
27	1501267/25	Opp. No. AMD-725996	Jasani & Company, Rajkot / Yatinbhai Bhagvatiprasad Vyas, Rajkot V/s Tradesafe, Jamnagar / Choose "N" Buy Boutique, Rajkot	02.15 p.m.
28	1362877/24	Opp. No. AMD-247028	Bhavesh Harshadrai Vora, Rajkot V/s Jasani & Company, Rajkot / Choose N Buy, Rajkot	02.15 p.m.
29	1329114/24	Opp. No. AMD-221698	Bhavesh Harshadrai Vora, Rajkot V/s Jasani & Company, Rajkot / Choose N Buy, Rajkot	02.15 p.m.
30	1373661/35	Opp. No. AMD-714824	Jasani & Company, Rajkot / Yatinbhai Bhagvatiprasad Vyas, Rajkot V/s	02.15 p.m.

			Tradesafe, Jamnagar / Choose “N” Buy Boutique, Rajkot	
31	1329109/25	Opp. No. AMD-199522	Bhavesh Harshadrai Vora, Rajkot V/s Jasani & Company, Rajkot / Choose N Buy, Rajkot	02.15 p.m.
32	1433962/07	Opp. No. AMD-714241	Pradipbhai P Sureja, Rajkot V/s R. K. Dewan, Mumbai / Apple Industries, Rajkot	02.15 p.m.
33	1432681/24	Opp. No. AMD-714434	Y. J. Trivedi & Company, Ahmedabad / HOF Furniture Systems Private Limited, Sanand V/s D Sen & Co., Kolkata	02.15 p.m.
34	1405473/09	Opp. No. AMD-712907	Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad V/s W. S. Kane & Co., Mumbai / Nirlep Applicances Limited, Aurangabad	02.15 p.m.
35	1407621/07	Opp. No. AMD-717770	Jasani & Company, Rajkot / Glare Cutlery Private Limited, Rajkot V/s Tradesafe, Jamnagar / Glare Appliances Pvt. Ltd., Rajkot	02.15 p.m.
36	1329115/24	Opp. No. AMD-199525	Bhavesh Harshadrai Vora, Rajkot V/s Jasani & Company, Rajkot / Choose N Buy, Rajkot	02.15 p.m.
37	1501268/24	Opp. No. AMD-725995	Jasani & Company, Rajkot / Yatinbhai Bhagvatiprasad Vyas, Rajkot V/s Tradesafe, Jamnagar / Choose “N” Buy Boutique, Rajkot	02.15 p.m.

38	1407622/08	Opp. No. AMD-717771	Jasani & Company, Rajkot / Glare Cutlery Private Limited, Rajkot V/s Tradesafe, Jamnagar / Glare Appliances Pvt. Ltd., Rajkot	02.15 p.m.
39	1501266/35	Opp. No. AMD-725994	Jasani & Company, Rajkot / Yatinbhai Bhagvatiprasad Vyas, Rajkot V/s Tradesafe, Jamnagar / Choose "N" Buy Boutique, Rajkot	02.15 p.m.
40	978529/05	Opp. No. AMD-178638	Tradesafe, Ahmedabad / Zenith Healthcare Limited, Ahmedabad V/s Ashoka Registration Service, New Delhi / Mankind Pharma Pvt. Ltd., New Delhi	02.15 p.m.

DATE OF HEARING 07.03.2019

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	1328046/11	Opp. No. AMD-209821	M/s. H. K. Acharya & Co., Ahmedabad / M/s. Somex Ceramic Pvt. Ltd., Rajkot V/s M/s. Madamsar & Co., New Delhi / M/s. Mex Switchgears Pvt. Ltd., Jalandhar	11.00 a.m.
2.	1327666/04	Opp. No. AMD-212313	Ashvinbhai H. Patel, Vadodara V/s Remfry & Sagar, New Delhi	11.00 a.m.

3.	1407588/05	Opp. No. AMD-714879	Mr. Nayan J. Rawal, Mumbai / M/s. Zydus Healthcare Limited, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Kamron Laboratories Ltd., Mehsana	11.00 a.m.
4.	1407589/05	Opp. No. AMD-714193	Suresh M. Upadhyaya, Ahmedabad / Cadila Health Care Limited, Ahmedabad V/s Bal Pharma Ltd., Bangalore	11.00 a.m.
5.	1198033/10	Opp. No. AMD-206261	M/s. H. K. Acharya & Co., Ahmedabad / M/s. Royal Surgicare Pvt. Ltd., Kalol V/s M/s. Madamser & Co., New Delhi / M/s. Eastern Medikit Ltd., Delhi	11.00 a.m.
6.	1198033/10	Opp. No. AMD-208674	M/s. H. K. Acharya & Co., Ahmedabad / M/s. Royal Surgicare Pvt. Ltd., Kalol V/s M/s. Taj Trade Mark Agency, Agra / M/s. Ramsons Scientific & Surgical Industries Pvt. Ltd., Agra	11.00 a.m.
7.	1081079/31	Opp. No. AMD-233752	Indo Overseas Trade Marks Co., Ahmedabad / Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
8.	1081080/31	Opp. No. AMD-230389	Indo Overseas Trade Marks Co., Ahmedabad / Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.

9.	1031121/18	Opp. No. AMD-176029	Indo Overseas Trade Marks Co., Ahmedabad / Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
10.	1031130/27	Opp. No. AMD-228556	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
11.	1031125/22	Opp. No. AMD-228555	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
12.	1031116/13	Opp. No. AMD-176032	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
13.	1031118/15	Opp. No. AMD-176027	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
14.	1031117/14	Opp. No. AMD-176026	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
15.	1031120/17	Opp. No. AMD-176028	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.

16.	1031115/10	Opp. No. AMD-176031	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
17.	1038412/05	Opp. No. AMD-171403	Y. J. Trivedi & Co., Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s Ashoka Registration Service, New Delhi / Mankind Pharma (p) Ltd., New Delhi	11.00 a.m.
18.	1032979/03	Opp. No. AMD-195235	M/s. R. R. Shah & Co., Ahmedabad / M/s. Dushvant S. Shah, Ahmedabad V/s M/s. Dabur India Limited, Mumbai	11.00 a.m.
19.	1421341/03	Opp. No. AMD-721705	M/s. K. C. Patel & Co., Ahmedabad / M/s. Excel Impex (Gujarat) Private Limited, Ahmedabad V/s M/s. Ajay Sahni, New Delhi / M/s. Peshawar Soap & Chemicals Pvt. Ltd., Punjab	11.00 a.m.
20	1421341/03	Opp. No. AMD-723383	M/s. K. C. Patel & Co., Ahmedabad / M/s. Excel Impex (Gujarat) Private Limited, Ahmedabad V/s M/s. Lall Lahiri & Salhotra, Gurgaon / M/s. Marico Limited, Mumbai	11.00 a.m.
21	1346003/41	Opp. No. AMD-221967	Dinesh Verma, Nallasopara, Surendra Mohan, Kota V/s Capital Registration Service, New Delhi / Mother's Pride, New Delhi	11.00 a.m.
22	1402890/29	Opp. No. AMD-711690	H. Harikishan Mody & Associates, Rajkot / Manubhai Ukabhai Patel, Morbi V/s	11.00 a.m.

			M. P. Mirchandani & Co., Mumbai / Zihwa Foods Pvt. Ltd., Bangalore	
23	1405034/02	Opp. No. AMD-712381	Gautam & Company, Jaipur / Neeti Bansal, Jaipur V/s S. M. Gupta & Co., Delhi / Blue Circle Paint & Chemical Industries, New Delhi	11.00 a.m.
24	1406897/03	Opp. No. AMD-715907	G. D. Bansal & Associates, Jaipur / Hitesh Herbotech Pvt. Ltd., Jaipur V/s D.P. Ahuja & Co., Kolkata	11.00 a.m.
25	1342655/05	Opp. No. AMD-246462	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s L. S. Davar & Co., Kolkata	11.00 a.m.
26	1341007/09	Opp. No. AMD-230612	Indus, Ahmedabad / Sohani Devi Kaler, Sikar V/s M. P. Mirchandani & Co., Mumbai / Anchor Kenwood Electricals, Mumbai	11.00 a.m.
27	1330405/21	Opp. No. AMD-259022	Superfastaction Regn. Service, Surat / Shilpa Plast (India) Pvt. Ltd., Surat V/s Inter Continentl Trade Marks Bureau, Mumbai / Reliable Plastic Processors, Mumbai	11.00 a.m.
28	1328842/31	Opp. No. AMD-222437	Registration S. S. Kendra, Jaipur / Aarsons Agrotech (p) Ltd., Alwar V/s Taj Trade Mark Pvt. Ltd., Agra / Haldhar Seed & Farms, U. P.	11.00 a.m.

29	1328541/03	Opp. No. AMD-212378	J. T. Trivedi & Associates, Ahmedabad / Harshaben Sanjaykumar Mehta, Bharuch V/s Arjun T. Bhagat & Co., Mumbai / Paaneri, Mumbai	11.00 a.m.
30	1326733/05	Opp. No. AMD-221656	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s L. S. Davar & Co., Kolkata	02.15 p.m.
31	1348691/05	Opp. No. AMD-246530	K. C. Patel & Co., Ahmedabad / Amit R. Trivedi, Vadodara V/s J. B. Chemicals & Pharmaceuticals Ltd., Bombay	02.15 p.m.
32	1326741/05	Opp. No. AMD-221564	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	02.15 p.m.
33	1135601/30	Opp. No. AMD-149160	J. T. Trivedi & Associates, Ahmedabad / Rohit K. Dedhiya, Ahmedabad V/s Delhi Registration Service, Delhi / Kundan Rice Mills Ltd., Delhi	02.15 p.m.
34	1133930/03	Opp. No. AMD-170183	G. D. Bansal & Associates, Jaipur / Z S Company, Jaipur V/s R. K. Dewan & Co., Mumbai / Nirma Chemical Works Limited, Ahmedabad	02.15 p.m.
35	1133930/03	Opp. No. AMD-170191	G. D. Bansal & Associates, Jaipur / Z S Company, Jaipur V/s Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad	02.15 p.m.

36	1333635/30	Opp. No. AMD-731700	Easy Trade Solution, Ahmedabad / M/s. Satyam Foods Pvt. Ltd., Ahmedabad V/s Lall Lahiri & Salhotra, Haryana / Bakemans Industries Private Limited, New Delhi	02.15 p.m.
37	1328648/19	Opp. No. AMD-225879	G. D. Bansal & Associates, Jaipur / Kusum Sharma, Jaipur V/s Madamser & Co., New Delhi / Samrat Plywood Ltd., Chandigarh	02.15 p.m.
38	1332882/30	Opp. No. AMD-212653	Mukesh H. Jani, Ahmedabad / Patel Govindbhai Prabhudas, Chanasma V/s P. K. Arora, Agra / Asha Oil Industries, M. P.	02.15 p.m.
39	1327329/24	Opp. No. AMD-222021	Gaurav Soni Advocate, Ahmedabad / Damodar Maheshwari, Bhilwara V/s Usha A. Chandrasekhar, Mumbai / Vishwanath Laxminarayan Agarwal HUF, Mumbai	02.15 p.m.
40	1404032/07	Opp. No. AMD-712342	K. C. Patel & Co., Ahmedabad / Dharmisthben Ahokbhai Panchal, Ahmedabad V/s R. K. Dewan & Co., Mumbai / Akay Industries Pvt. Ltd., Mumbai	02.15 p.m.

DATE OF HEARING 11.03.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	723359/05	Opp. No. AMD-194092	M. P.Mirchandani & Co., Mumbai / Aldoc Pharmaceuticals, Kota V/s Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad	11.00 a.m.
2	934803/05	Opp. No. AMD-718446	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. K. K. Shuddh Ayurvedic Pharmacy, Ahmedabad V/s Dr. Pankaj Naram & Dr. Smita Naram, Mumbai / Usha Athreya Chandrasekhar, Mumbai	11.00 a.m.
3	934814/05	Opp. No. AMD-247229	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. K. K. Shuddh Ayurvedic Pharmacy, Ahmedabad V/s Dr. Pankaj Naram & Dr. Smita Naram, Mumbai / Usha Athreya Chandrasekhar, Mumbai	11.00 a.m.
4	989315/05	Opp. No. AMD-230681	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s V. G. Parulkar, Mumbai / Cipla Limited, Mumbai	11.00 a.m.
5	880854/24	Opp. No. AMD-256126	G. S. Rijhwani & Co., Mumbai / Sampat Lal Sanghvi, Bhilwara V/s Arjun T. Bhagat & Co., Mumbai / Arviva Industries (India) Ltd., Mumbai	11.00 a.m.
6	930983/20	Opp. No. AMD-710194	Madamser & Co., New Delhi / M/s. Rosecoir Foam (P) Ltd., Bhiwadi V/s	11.00 a.m.

			Vivek Aggarwal, Delhi / Coco International Limited, Delhi	
7	950962/30	Opp. No. AMD-225051	Tradesafe, Jamnagar / Bhagwati Flour Mills Limited, Ahmedabad V/s Y. J. Trivedi & Company, Ahmedabad / Shree Annapurna Rice & Pulse Mills, Dahod	11.00 a.m.
8	948869/05	Opp. No. AMD-191028	J. T. Jhala & Co., Ahmedabad / Eden Healthcare (P) Ltd., Ahmedabad V/s Lall Lahiri & Salhotra, New Delhi	11.00 a.m.
9	946895/30	Opp. No. AMD-221389	Y. J. Trivedi & Company, Ahmedabad / Jivraj Tea Limited, Surat V/s H. K. Acharya & Co., Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna	11.00 a.m.
10	809148/05	Opp. No. AMD-137723	Jatin Y. Trivedi, Ahmedabad / Cadila Pharmaceuticals Limited, Ahmedabad V/s W. S. Kane & Co., Mumbai / Godrej Consumer Products Ltd., Mumbai	11.00 a.m.
11	933556/03	Opp. No. AMD-227044	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Limited, Ahmedabad V/s Anand & Anand, New Delhi / Hindustan Lever Limited, Bombay	11.00 a.m.
12	872119/05	Rect. No. AMD-262100	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Sujata Chaudhri IP Attorneys, Uttar Pradesh	11.00 a.m.

13	934861/05	Opp. No. AMD-246773	Jatin Y. Trivedi, Ahmedabad / Kaushikdhar Bhanudhar Bhatt, Ahmedabad V/s Mangla Registration Service, Delhi / Panacea Biotec Ltd., New Delhi	11.00 a.m.
14	526953/30	Rect. No. AMD-260938	H. K. Acharya & Co., Ahmedabad / Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar	11.00 a.m.
15	714609/05	Opp. No. AMD-156915	Y. J. Trivedi & Co., Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad V/s Glaxosmithkline Pharmaceuticals Ltd., Mumbai	11.00 a.m.
16	993832/09	Opp. No. AMD-222796	Jatin Y. Trivedi, Ahmedabad / Hemchandbhai Venidas Patel, Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Nelco Limited, Mumbai	11.00 a.m.
17	632908/11	Opp. No. AMD-162529	Khushboo Mohnot, Ahmedabad / Shri Lalit Kumar Shanti Lal Kaoadia, Ahmedabad V/s Madamsar & Co., New Delhi / ABC Mechanicals, Amritsar	11.00 a.m.
18	714863/24	Rect. No. AMD-261780	Superfastaction Regn. Service, Surat / Bhavna Kalpesh Modh, Surat V/s Palav Synthetics Pvt. Ltd., Surat	11.00 a.m.
19	714863/24	Rect. No. AMD-261799	Superfastaction Regn. Service, Surat / Bhavna Kalpesh Modh, Surat V/s	11.00 a.m.

			Palav Synthetics Pvt. Ltd., Surat	
20	889798/05	Opp. No. AMD-719405	Cadila Pharmaceuticals Limited, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Reckitt Benckiser Healthcare India Limited, Haryana	11.00 a.m.
21	868455/05	Opp. No. AMD-194297	R. R. Shah & Co., Ahmedabad / Unison Pharmaceuticals Private Limited, Ahmedabad V/s Vishesh & Associates, Mumbai / Navin Saxena Research & Technology Ltd., Mumbai	11.00 a.m.
22	883604/05	Opp. No. AMD-229439	H. K. Acharya & Co., Ahmedabad / M/s. Genetic Pharma, Vadodara V/s M/s. R.R. Shah & Co., Ahmedabad / M/s. Aristo Pharmaceuticals Limited, Mumbai	11.00 a.m.
23	872525/29	Opp. No. AMD-248362	Prakash Javaria, Advocate, Udaipur / M/s. Mittal Oil Mills Pvt. Ltd., Kekri V/s J. T. Trivedi & Associates, Ahmedabad / Hindustan Sales, Ahmedabad	11.00 a.m.
24	697578/19	Opp. No. AMD-112623	Y. J. Trivedi & Co., Ahmedabad / Bisazza India Limited, Ahmedabad V/s N. R. Dalal, Ahmedabad / Pino Bisazza Glass Pvt. Ltd., Mehsana	11.00 a.m.
25	697578/19	Opp. No. AMD-142539	Y. J. Trivedi & Co., Ahmedabad / Bisazza India Limited, Ahmedabad V/s N. R. Dalal, Ahmedabad / Pino Bisazza Glass Pvt. Ltd., Mehsana	11.00 a.m.

26	962787/09	Opp. No. AMD-199004	M/s. K. C. Patel & Co., Ahmedabad / M/s. Addison Cable Private Limited, Rajkot V/s M/s. Mohan Associates, Chennai / M/s. Addison & Company Limited, Chennai	11.00 a.m.
27	962787/09	Opp. No. AMD-203697	M/s. K. C. Patel & Co., Ahmedabad / M/s. Addison Cable Private Limited, Rajkot V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Pan Addison Electricals, Ahmedabad	11.00 a.m.
28	980119/07	Opp. No. AMD-135196	J. T. Trivedi & Associates, Ahmedabad / Saumil Sureshchandra Vakil, Ahmedabad V/s A. R. Shah & Co., Ahmedabad / Mehul Sales Corporation, Ahmedabad	11.00 a.m.
29	872544/34	Opp. No. AMD-164534	Indo Overseas Trade Marks Co., Ahmedabad / Moh. Siddique Abdul Razak Nagaria, Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / A. M. Industries, Jaipur	11.00 a.m.
30	855521/05	Opp. No. AMD-225953	R. R. Shah & Co., Ahmedabad / Unicure Remedies Pvt. Ltd., Baroda V/s Ashoka Trade Marks Co., New Delhi / Sas Pharmaceuticals, New Delhi	11.00 a.m.
31	948564/03	Opp. No. AMD-215920	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Limited, Ahmedabad V/s Remfry & Sagar, New Delhi	02.15 p.m.

32	947929/11	Opp. No. AMD-119323	Mr. Chandrakant M. Joshi, Mumbai / Prajapati Amarshibhai Ravjibhai, Thangadh V/s M/s. Condour Legal, Ahmedabad / M/s. Hindustan Sanitaryware & Industries Ltd., Kolkata	02.15 p.m.
33	807755/16	Opp. No. AMD-208925	K. I. Raval & Co., Ahmedabad / B. H. Dhaliwal, Gandhinagar V/s Sanjha Chula, New Delhi	02.15 p.m.
34	915668/05	Opp. No. AMD-234063	Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s Shruti K. Shah, Ahmedabad / Medley Pharmaceuticals Ltd., Mumbai	02.15 p.m.
35	846837/30	Opp. No. AMD-192110	Mr. Chandrakant M. Joshi, Mumbai / Shree Mahalaxmi Roller Flour Mills, Kolhapur V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Havmor Ice – Cream Limited, Ahmedabad	02.15 p.m.
36	760857/05	Opp. No. AMD-192110	Arjun T. Bhagat & Co., Mumbai / Eldee Herbocare Private Limited, Rajkot V/s International Trade Marks Bureau, Mumbai / Elder Pharmaceuticals Ltd., Mumbai	02.15 p.m.
37.	692279/29	Opp. No. AMD-260985	S. Majumdar & Co., Calcutta / Ellore Time Pvt. Ltd., Morbi V/s Elloras Bakers & Confectioners, Dehradun	02.15 p.m.
38.	653764/24	Opp. No. AMD-108603	M/s. Superfastaction Registration Service, Surat / M/s. Bansi Sarres, Surat V/s	02.15 p.m.

			M/s. Bansi Art & Print Pvt. Ltd., Surat / M/s. Arjun T. Bhagat & Co., Mumbai	
39.	973972/05	Opp. No. AMD-230449	Bharat R. Kikani, Ahmedabad V/s M. P. Mirchandani & Co., Mumbai / Aldoc Pharmaceuticals, Kota	02.15 p.m.
40.	1014965/30	Opp. No. AMD-732569	Sanjay V. Parikh, Surat / Bharat Bhogilal Shah, Surat V/s Chandrakant M. Joshi, Mumbai / Bharatkumar & Company, Surat	02.15 p.m.

DATE OF HEARING 12.03.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	715317/07	Rect. No. AMD-264237	Mehta Legal, Ahmedabad / KMP Electro Private Limited, Rajkot V/s B. Venkatasubramaniam, Banglore / KMP, Industries, Tamilnadu	11.00 a.m.
2.	980629/30	Opp. No. AMD-233896	Chirag A. Shah, Advocate, Ahmedabad / Havmor Ice Cream Co., Ahmedabad V/s Agrotek Fibres, Haryana	11.00 a.m.
3.	1420688/05	Opp. No. AMD-715868	M/s. Nanavati Associates, Ahmedabad / M/s. Alembic Pharmaceuticals Ltd., Vadodara V/s M/s. India Law Services, Mumbai / M/s. Lupin Limited, Mumbai	11.00 a.m.

4.	1410145/05	Opp. No. AMD-713769	H. K. Acharya & Co., Ahmedabad / Vipulbhai Mohanbhai Patel, Rajkot V/s R. R. Shah & Co., Ahmedabad / KCI Bearing (India) Pvt. Ltd., Surendranagar	11.00 a.m.
5.	1426142/03	Opp. No. AMD-713067	Y. J. Trivedi & Company, Ahmedabad / Zahida Rashid Nurani, Ahmedabad V/s Trade Mark Protec Company, New Delhi / R.D.M. Care (India) Pvt. Ltd., New Delhi	11.00 a.m.
6.	1031109/06	Opp. No. AMD-256701	Indo Overseas Trade Marks Co., Ahmedabad / Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
7.	1031104/01	Opp. No. AMD-225820	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
8.	1031113/11	Opp. No. AMD-225819	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
9.	1031112/09	Opp. No. AMD-225818	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
10.	1031110/07	Opp. No. AMD-225817	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.

11.	1031119/16	Opp. No. AMD-225821	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
12.	1031131/28	Opp. No. AMD-225814	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
13	1081070/30	Opp. No. AMD-233324	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
14	1081073/30	Opp. No. AMD-233325	Rajendra Nanubhai Majithia, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
15	1347677/03	Opp. No. AMD-216190	G.D. Bansal, Jaipur / Kulsum Malik, Jaipur V/s Lall Lahiri & Salhotra, Haryana Kaya Skin Care Limited, Mumbai	11.00 a.m.
16.	1403943/05	Opp. No. AMD-711275	Mr. Devesh Ghoravat, Ahmedabad V/s M/s. Aviat Health Care Pvt. Ltd., Mumbai	11.00 a.m.
17.	1408115/05	Opp. No. AMD-718030	J. T. Jhala & Co., Ahmedabad / Mr. Nareshbhai Omprakash Mishra, Surat V/s Sun Pharmaceutical Industries Ltd., Mumbai	11.00 a.m.

18	1404989/05	Opp. No. AMD-712444	Y. J. Trivedi & Company, Ahmedabad / Kamron Laboratories Limited, Mehsana V/s Aristo Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.
19.	1404989/05	Opp. No. AMD-713545	Y. J. Trivedi & Company, Ahmedabad / Kamron Laboratories Limited, Mehsana V/s Bal Pharma Ltd., Bangalore	11.00 a.m.
20.	1427957/30	Opp. No. AMD-714233	S. R. Pandya, Advocate, Ahmedabad / Gandhi Spices Pvt. Ltd., Rajkot V/s Worldwide Registration Bureau, New Delhi / Jugal Kishore Herbans Lal, Delhi	11.00 a.m.
21	525855/30	Rect. No. AMD-260940	H. K. Acharya & Co., Ahmedabad Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Trivedi and Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar (M. P.)	02.15 p.m.
22	779508/29	Opp. No. AMD-153560	P. K. Arora, Agra / Sunita Rani Agarwal, Bharatpur V/s Arora Registration Service, Amritsar / Sachdeva and Sons, Amritsar	02.15 p.m.
23.	1031124/21	Opp. No. AMD-210804	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s M/s. Dabur India Limited, Mumbai	02.15 p.m.
24.	1031124/21	Opp. No. AMD-211699	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Dabur India Limited, Mumbai	02.15 p.m.

25.	925864/05	Opp. No. AMD-169237	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s Glaxosmithkline Pharmaceuticals Ltd., Mumbai	02.15 p.m.
26.	983121/11	Opp. No. AMD-162400	K. L. Patel, Rajkot / Motilal Govindbhai Patel, Rajkot V/s Kayser & Co., Mumbai / PMP Components Pvt. Ltd., Mumbai	02.15 p.m.
27.	914603/05	Opp. No. AMD-186413	M. P. Mirchandani & Co., Mumbai / Gopal Mittal, Kota V/s Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited., Ahmedabad	02.15 p.m.
28.	940161/05	Rect. No. AMD-257224	Nabros Pharma Pvt. Ltd., Ahmedabad V/s Makhija & Associates, Thane	02.15 p.m.
29.	704573/30	Opp. No. AMD-219932	Rameshbhai Punamchand Padhiar V/s Devan M. Desai, Advocate, Ahmedabad / K. P. Industries, Dhrangdhra	02.15 p.m.
30.	1010600/30	Opp. No. AMD-123810	M/s. Trade Mark Registration Services, Jaipur / M/s. Calcutta Trading Company, Jaipur V/s M/s. Calcutta Trade Mark Co., Delhi / M/s. Iabal Tea Traders Private Limited., New Delhi	02.15 p.m.
31	924977/05	Opp. No. AMD-176453	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad V/s D. P. Ahuja & Co., Calcutta	02.15 p.m.

32	920522/05	Opp. No. AMD-168170	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. R. K. Dewan & Company, Mumbai / M/s. Emoure Pharmaceutical Ltd., Pune	02.15 p.m.
33	1068394/05	Opp. No. AMD-735205	Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Ltd., Ahmedabad V/s India Law Services, Advocates & Legal Consultants, Mumbai / Lupin Limited, Mumbai	02.15 p.m.
34	1432977/37	Opp. No. AMD-718486	Y. J. Trivedi & Company, Ahmedabad / Bhanwarlal G. Sharma, Gandhinagar V/s Anand & Anand, New Delhi / Marudhar Hotels (P) Limited., Jodhpur	02.15 p.m.
35	1217016/24	Opp. No. AMD-198344	Rohit Jain, Advocate, Jaipur / Tulsi Cotton Mills Pvt. Ltd., Pali Marwar V/s Parker & Parker, Mumbai / Tulsi Cloth Processors Pvt. Ltd., Mumbai	02.15 p.m.
36	3693609/39	Opp. No. AMD-945934	H. K. Acharya & Co., Ahmedabad / Patel Keyur Arvindbhai, Ahmedabad V/s Remfry & Sagar, New Delhi	02.15 p.m.
37	1405023/24	Opp. No. AMD-712520	Tradesafe, Jamnagar / Saroj Kogta, Bhilwara V/s Arjun T. Bhagat & Co., Mumbai / Bharat Vastralaya, Mumbai	02.15 p.m.

38	1405023/24	Opp. No. AMD-712637	Tradesafe, Jamnagar / Saroj Kogta, Bhilwara V/s Y. J. Trivedi & Co., Ahmedabad / Arvind Polycot Ltd., Ahmedabad	02.15 p.m.
39	1223820/19	Opp. No. AMD-258331	Chandrakant M. Joshi, Mumbai, / Silvenia Ceramic Pvt. Ltd., Morbi V/s Ranjan Narula Associates, Gurgaon	02.15 p.m.
40	1223820/19	Opp. No. AMD-258548	Chandrakant M. Joshi, Mumbai, / Silvenia Ceramic Pvt. Ltd., Morbi V/s Singh & Singh, New Delhi	02.15 p.m.

DATE OF HEARING 13.03.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	1079059/34	Opp. No. AMD-164336	Indo Overseas Trade Marks Co., Ahmedabad / Urmin Products Pvt. Ltd., Ahmedabad V/s R. K. Dewan and Co., Mumbai / Hirubhai Himabhai Patel, Jalgaon	11.00 a.m.
2.	1245743/07	Opp. No. AMD-190152	Indo Overseas Trade Marks Co., Ahmedabad / SKM Bearings Pvt. Ltd., Ahmedabad V/s Remfry & Sagar, Gurgaon	11.00 a.m.
3.	1018374/24	Opp. No. AMD-151625	G. S. Rijhwani and Co., Mumbai / Prahlad Rai Toshniwal, Bhilwara V/s	11.00 a.m.

			Usha Chandrasekhar, Mumbai / Vishwanath Laxminarayan Agrawal HUF, Mumbai	
4.	1097787/05	Opp. No. AMD-162142	Rajendra R. Raval, Jamnagar Ontario Organics Pvt. Ltd., Ahmedabad V/s Aristo Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.
5.	1232846/07	Opp. No. AMD-191344	Shreeji Consultant, Ahmedabad Dhan Kuber Textile Store, Udhna V/s Suresh and Co., Mumbai / Kuber Tobacco Products Pvt. Ltd., Delhi	11.00 a.m.
6.	1212752/03	Opp. No. AMD-189328	Tradesafe, Jamnagar / M. M. Patel, Mehsana V/s Trade Mark Juris, New Delhi / Gora Mai Hari Ram Ltd., New Delhi	11.00 a.m.
7.	1097791/05	Opp. No. AMD-162139	Rajendra R. Raval, Jamnagar, Ontario Organics Pvt. Ltd., Ahmedabad V/s Aristo Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.
8.	1069163/05	Opp. No. AMD-166415	H. K. Acharya & Co., Ahmedabad / Baroda Pharma Pvt. Ltd., Vadodara V/s Lall Lahiri & Salhotra, Haryana	11.00 a.m.
9.	1022527/16	Opp. No. AMD-149751	H. K. Acharya & Co., Ahmedabad / Icenet, Net Limited, Ahmedabad V/s S. K. Bansal, Delhi / Business Standard Ltd., New Delhi	11.00 a.m.

10.	1193030/31	Opp. No. AMD-185700	Hiral C. Joshi, Mumbai / Rajendra Babulal Malu Baroda V/s W. S. Kane & Co., Mumbai / Shaw Wallace & Company Ltd., Mumbai	11.00 a.m.
11.	1193168/05	Opp. No. AMD-184756	Hiral C. Joshi, Mumbai V/s Kayser & Company, Mumbai / Be Animal Health Pvt. Ltd., Gondal	11.00 a.m.
12.	1172494/30	Opp. No. AMD-163204	Tradesafe, Jamnagar / Thakarshi Tea Processors & Packers Pvt. Ltd., Gondal V/s Y. J. Trivedi & Co., Ahmedabad / Shree Ram Industries, Godhra	11.00 a.m.
13.	1122812/05	Opp. No. AMD-167200	Pankaj Kumar B. Sharma, Ahmedabad / Zenon Healthcare Ltd., Ahmedabad V/s Vishesh & Associates, Mumbai / Indchemie Health Specialities Pvt. Ltd., Mumbai	11.00 a.m.
14.	1232042/01	Opp. No. AMD-189605	Brahmbhatt & Associates, Ahmedabad / Orio Shanghai Colours Pvt. Ltd., Ahmedabad V/s Ashoka Trade Marks Co., New Delhi / Reino Industrial Organics Pvt. Ltd., New Delhi	11.00 a.m.
15.	1124098/24	Opp. No. AMD-175735	Superfastaction Reg. Service Surat / Parvati Fabrics Pvt. Ltd., Surat V/s Arjun T. Bhagat & Co., Mumbai / Kagzi Brothers Ltd., Mumbai	11.00 a.m.
16.	1091491/09	Opp. No. AMD-142064	K. C. Patel, Ahmedabad / Smitaben R. Panchal, Vadodara V/s	11.00 a.m.

			Depenning & Depenning, Mumbai / Tata Motors Ltd., Mumbai	
17.	1134557/05	Opp. No. AMD-149671	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Kayser And Company, Mumbai	11.00 a.m.
18.	1078827/05	Opp. No. AMD-173448	Vishal Qoradia, Ahmedabad V/s International Trade Marks Bureau, Mumbai / Lupin Limited, Mumbai	11.00 a.m.
19.	1130174/19	Opp. No. AMD-164352	K.C. Patel, Ahmedabad / Mahesh Narendrabhai Kotecha, Rajkot V/s R. K. Dewan & Co., Mumbai / Gujarat Sidhee Cement Limited, Junagadh	11.00 a.m.
20.	531153/29	Opp. No. AMD-1029	M. P. Mirchandani & Co., Ahmedabad / Ramesh Hariram Thakkar, Nadiad V/s R. D. Verma, Kanpur / Ashok Grih Udyog Kendra (P) Limited., Kanpur	11.00 a.m.
21.	1170646/09	Opp. No. AMD-166944	Ashesh Jitendra Shah, Vadodara V/s Mohan Associates, Chennai / Igate Global Solutions Limited, Bangalore	02.15 p.m.
22.	1172501/06	Opp. No. AMD-173687	Tradesafe, Jamnagar / Nafishben T. Dhabaria, Jamnagar V/s Mahtta & Co., Ludhiana / Asian Cycle Industries, Ludhiana	02.15 p.m.

23.	1149178/05	Opp. No. AMD-191585	J. H. Acharya & Co., Ahmedabad / Snehanshu Ranjan Dev, Kheda V/s Aristo Pharmaceuticals Pvt. Ltd., Mumbai	02.15 p.m.
24.	1174979/34	Opp. No. AMD-149085	Hiral C. Joshi, Mumbai / Dasnathmal Balad, Jodhpur V/s Indian Trade Marks Co., Delhi / Ashwani & Company, Kanpur	02.15 p.m.
25.	1006764/32	Opp. No. AMD-161067	K. C. Patel, Ahmedabad / Madhuben V. Makadiya, Rajasthan V/s Ramchandra R. Mandhane, Kalyan / Shri Mahila Griha Udyog Lijjat Papad, Mumbai	02.15 p.m.
26.	1001197/34	Opp. No. AMD-166956	Hiral C. Joshi, Mumbai / Bhupesh Rameshchandra Tamakuwala, Surat V/s Mangla Registration Service, Delhi / Hiran Tobacco Factory, Kanpur	02.15 p.m.
27.	1026330/34	Opp. No. AMD-174961	Indo Overseas Trade Mark Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s The Calcutta Trade Mark Co., Delhi / Sarthi Snuff Company Private Limited., Jaipur	02.15 p.m.
28	1020484/10	Opp. No. AMD-193802	Trade Mark Registration Services, Jaipur / Shree Alfa Health Care Pvt. Ltd., Jaipur V/s Jasani & Company, Rajkot / Medicare Hygiene Private Limited, Ahmedabad	02.15 p.m.
29	1020484/10	Opp. No. AMD-196308	Trade Mark Registration Services, Jaipur / Shree Alfa Health Care Pvt. Ltd., Jaipur V/s	02.15 p.m.

			Bharti Registration Service, New Delhi / Sahnisons Manufacturing Company, New Delhi	
30.	1018014/34	Opp. No. AMD-198309	Hiral C. Joshi, Mumbai / Rajhans Vegetable Oil Refinery (P) Ltd., Surat V/s S. K. Agarwal & Co., Agra, Prabhu Lal Ram Ratan Das (P) Ltd., Agra	02.15 p.m.
31	1272866/07	Opp. No. AMD-192674	Contact Bearing Pvt. Ltd., Rajkot V/s De Penning & De Penning, Gurgaon	02.15 p.m.
32	1145603/07	Opp. No. AMD-191078	K. C. Patel & Co., Ahmedabad Nirav Bhai P. Mehta, Ahmedabad V/s Madamser & Co., Delhi / Mex Switchgears Pvt. Ltd., Jalandhar	02.15 p.m.
33	1105961/05	Opp. No. AMD-166126	Ajanta India Ltd., Morbi V/s Balsara Hygiene Products Ltd., Mumbai	02.15 p.m.
34	1040876/03	Opp. No. AMD-118325	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Sun Pharmaceuticals Industries Ltd., Mumbai V/s M/s. Ajanta India Limited, Morbi	02.15 p.m.
35	873864/05	Opp. No. AMD-174107	H. K. Acharya & Co., Ahmedabad / Baroda Pharma Pvt. Ltd., Vadodara V/s R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad	02.15 p.m.
36	873864/05	Opp. No. AMD-179612	H. K. Acharya & Co., Ahmedabad / Baroda Pharma Pvt. Ltd., Vadodara	02.15 p.m.

			V/s International Trade Mark Bureau, Mumbai / Lupin Laboratories Ltd., Mumbai	
37	452821/29	Opp. NO. AMD-1039	M. P. Mirchandani & Co., Mumbai / Swiss Health Foods Pvt. Ltd., Baroda V/s Ajay Sahni, New Delhi / Munch Food Products Limited, New Delhi	02.15 p.m.
38	701758/20	Opp. No. AMD-61177	Mr. Jatin Y. Trivedi, Ahmedabad M/s. Sona Ceramics, Morbi V/s M/s. Atul Trade Mark Company, Delhi / Sona Industries, Delhi	02.15 p.m.
39	550552/24	Opp. No. AMD-1066	M. P. Mirchandani & Co., Mumbai / Ajanta Tran Sistor Clock Mfg. Co., Morbi V/s M/s. The Calcutta Trade Mark Co., Delhi East India Cotton Manufacturing Company Limited, Calcutta	02.15 p.m.
40	535955/05	Opp. No. AMD-1069	M. P. Mirchandani & Co., Mumbai / Ajanta Tran Sistor Clock Mfg. Co., Morbi V/s Mr. Manoj G. Menda, Mumbai / M/s. Ajanta Pharma Limited, Mumbai	02.15 p.m.

DATE OF HEARING 14.03.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1222903/09	Opp. No. AMD-234809	G. D. Bansal & Associates, Jaipur / Pramendra Verma, Jaipur V/s Mukesh H. Jani, Ahmedabad / AVI Appliances Pvt. Ltd., Ahmedabad	11.00 a.m.
2	454436/30	Rect. No. AMD-260934	H. K. Acharya & Co., Ahmedabad / Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar	11.00 a.m.
3	721338/24	Rect. No. AMD-263835	G. S. Rijhwani & Co., Mumbai / Shri Ashok Kumar Nahta, Bhilwara V/s Jasraj Legal, Ahmedabad / Reliance Industries Limited, Ahmedabad	11.00 a.m.
4	1435166/23	Opp. No. AMD-747804	Tradesafe, Jamnagar / Siddhnath Thread Pvt. Ltd., Ahmedabad V/s Chandrakant M. Joshi, Mumbai / Rajendra Babulal Malu, Baroda	11.00 a.m.
5	1435166/23	Opp. No. AMD-748045	Tradesafe, Jamnagar / Siddhnath Thread Pvt. Ltd., Ahmedabad V/s Lall Lahiri & Salhotra, Haryana	11.00 a.m.
6	985996/12	Opp. No. AMD-224342	Jatin Y. Trivedi, Ahmedabad / Bharatlal Nagar, Jodhpur V/s H. P. Singh, New Delhi / Tinwari Auto Mobiles, Jodhpur	11.00 a.m.

7	985996/12	Opp. No. AMD-221438	Dr. Ashok Soni, Jodhpur / Bharatlal Nagar, Jodhpur V/s S. M. Gupta & Co., Delhi / Bombay Industrial Corporation, Delhi	11.00 a.m.
8	915557/18	Opp. No. AMD-121283	M/s. Sanjay Drashtee & Co., Surat / M/s. Asim Plast Private Limited, Surat V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Reliance Industries Limited, Mumbai	11.00 a.m.
9	915557/18	Opp. No. AMD-133723	M/s. Sanjay Drashtee & Co., Surat / M/s. Asim Plast Private Limited, Surat V/s Reliance Industries Limited, Mumbai	11.00 a.m.
10	997711/34	Opp. No. AMD-167689	Indo Overseas Trade Marks Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s R. K. Dewan & Co., Mumbai / H. I. Tamboli & Co., Satara	11.00 a.m.
11	997711/34	Opp. No. AMD-162345	Indo Overseas Trade Marks Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s The Calcutta Trade Mark Co., Delhi / Sarthi Snuff Company Private Limited, Jaipur	11.00 a.m.
12	538606/03	Opp. No. AMD-51997	M/s. R. R. Shah & Co., Ahmedabad / M/s. Hema Laboratories Pvt. Ltd., Surendranagar V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Limited, Mumbai	11.00 a.m.
13	355204/34	Opp. No. AMD-222864	Y. J. Trivedi & Co., Ahmedabad / Rasmin M. Majithia, Ahmedabad V/s	11.00 a.m.

			R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Ahmedabad	
14	466147/05	Opp. No. AMD-1010	M/s. International Trade Mark Bureau, Mumbai V/s M/s. Rangoon Chemical Works Pvt. Ltd., Surat	11.00 a.m.
15	522425/05	Opp. No. AMD-1072	H. K. Acharya & Co., Ahmedabad / Narendrabhai Chandulal Dalal, Ahmedabad V/s International Trade Mark Bureau, Mumbai / Sun Pharmaceuticals Industries Ltd., Mumbai	11.00 a.m.
16	531697/24	Opp. No. AMD-1063	Registration S. S. Kendra, Jaipur / Dolat Mal Bharaktya, Udaipur V/s Lall Lahiri & Salhotra, Gurgaon / Godfrey Phillips India Limited, New Delhi	11.00 a.m.
17	742060/03	Opp. No. AMD-109917	Trade Mark Registration Service, Jaipur / Rajesh Industries, Jaipur V/s Anand & Anand, New Delhi / Hindustan Lever Limited, Bombay	11.00 a.m.
18	989310/05	Opp. No. AMD-235034	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Lall & Sethi, New Delhi	02.15 p.m.
19	989310/05	Opp. No. AMD-232061	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s L. S. Davar & Co., New Delhi	02.15 p.m.

20	989310/05	Opp. No. AMD-230680	Jatin Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s V. G. Parulkar, Mumbai / Cipla Limited, Mumbai	02.15 p.m.
21	894001/24	Rect. No. AMD-263836	M/s. GNK Legal, Mumbai / M/s. Vimal Caliber Private Limited, Bhilwara V/s M/s. Jasraj Legal, Ahmedabad M/s. Reliance Industries Ltd., Ahmedabad	02.15 p.m.
22	851064/21	Opp. No. AMD-193518	Jasani & Company, Rajkot / Govindbhai Ravjibhai Vasanani, Morbi V/s Dakshesh B. Mehta, Advocate, Ahmedabad / Cera Sanitaryware Limited, Ahmedabad	02.15 p.m.
23	772586/30	Opp. No. AMD-733294	Y. J. Trivedi & Co., Ahmedabad / Shri Patel Nathbhai Haribhai, Unjha V/s Jasani & Company, Rajkot / Rajkot District Co – Operative Milk Producers Union Limited, Rajkot	02.15 p.m.
24	902837/30	Opp. No. AMD-245831	Karni Trade Marks, Surat / Guttu & Co.,(P) Ltd., Surat V/s Delhi Registration Services, Delhi / Kirorimal Kashiram Marketing & Agencies Pvt. Ltd., Chennai	02.15 p.m.
25	985990/05	Opp. No. AMD-233625	Jatin Y. Trivedi, Ahmedabad / Gujarat Medicraft Pvt. Ltd., Ahmedabad V/s Remfry & Sagar, Gurgaon	02.15 p.m.
26	885993/07	Opp. No. AMD-171211	K. C. Patel & Co., Ahmedabad / Natwarbhai Manjibhai Makwana, Bhavnagar V/s	02.15 p.m.

			Puri Trade Mark Co., Ludhiana / Mandeep Engineering Works, Jalandhar	
27	613407/23	Rect. No. AMD-259329	Superfastaction Registration Service, Surat / Sumeet Industries Limited, Surat V/s Hiral C. Joshi, Mumbai / Shree Ganesh Textile, Surat	02.15 p.m.
28	918073/16	Opp. No. AMD-195756	Indo Overseas Trade Mark Co., Ahmedabad / Academy For Computer Training (Guj.) Pvt. Ltd., Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Academy Of Computer Technology, Ahmedabad	02.15 p.m.
29	830151/03	Opp. No. AMD-249936	Madamsr & Co., New Delhi / Anil Kumar Arora, Jaipur V/s Delhi Registration Services, Delhi / Puja Ghar, Delhi	02.15 p.m.
30	670084/05	Opp. No. AMD-225899	R. K. Dewan & Co., Bombay / Gulammohamaed Ibrahim Momin, Daman V/s Remfry & Sagar, New Delhi	02.15 p.m.
31	423834/34	Rect. No. AMD-261939	Rajeev Jain, Jaipur / Hemant Bhati, Ajmer V/s W. S. Kane & Co., Mumbai / Shivkumar Shankarrao Thakur, Karta Of Huf, Pune	02.15 p.m.
32	285062/30	Rect. No. AMD-262721	Gurvinder Singh & Associates, Delhi / Ganga Bishan Alias Haldi Ram, Bikaner V/s Kolkata Trade Mark Service, Kolkata / Manish Agarwal, Kolkata	02.15 p.m.
33	285062/30	Rect. No. AMD-50	Gurvinder Singh & Associates, Delhi / Ganga Bishan Alias Haldi Ram, Bikaner V/s	02.15 p.m.

			Trade Mark Registration Bureau, Calcutta / Haldiram & Sons, Bhujawala, Kolkata	
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DATE OF HEARING 18.03.2019

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1323444/05	Opp. No. AMD-225774	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s V. G. Parulkar, Mumbai / Cipla Limited, Mumbai	11.00 a.m.
2	1324314/31	Opp. No. AMD-220805	Kushal V Timbadia, Junagadh / Bavabhai Kalabhai Vasoya, Junagadh V/s Chandrakant M. Joshi, Mumbai / Vinodkumar R. Shah H. U. F. Jalana	11.00 a.m.
3	1319533/05	Opp. No. AMD-210785	K. C. Patel & Co., Ahmedabad / Amit R. Trivedi, Vadodara V/s Unique Pharmaceutical, Mumbai	11.00 a.m.
4	1325745/05	Opp. No. AMD-210299	H. K. Acharya & Co., Ahmedabad / Palak Kumarpal Shah, Ahmedabad V/s Aristo Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.
5	1324535/31	Opp. No. AMD-221391	H. K. Acharya & Co., Ahmedabad / Valjibhai Vashrambhai Chag, Rajkot V/s Chandrakant M. Joshi, Mumbai / Krishidhan Seeds Ltd., Jalna	11.00 a.m.

6	1324535/31	Opp. No. AMD-221406	H. K. Acharya & Co., Ahmedabad / Valjibhai Vashrambhai Chag, Rajkot V/s Delhi Registration Services, Delhi / Kamdhenu Ispat Limited, Gurgaon	11.00 a.m.
7	1413277/03	Opp. No. AMD-714173	M. P. Mirchandani & Co., Mumbai / Sindhu Ultramarine Chemicals Pvt. Ltd., Rajkot V/s Taj Trade Mark Agency, Agra / Canon International, (U.P)	11.00 a.m.
8	1412099/05	Opp. No. AMD-714716	Indo Overseas Trade Mark Co., Ahmedabad / M/s. Salvo Health Care Pvt. Ltd., Ahmedabad V/s Y. J. Trivedi & Company, Ahmedabad / Kamron Laboratories Ltd., Kalol	11.00 a.m.
9	1411477/19	Rect. No. AMD-261821	Lalji Trade Mark Co., Delhi / Pine Laminate (P) Ltd., Alwar V/s Bajaj Registration Service, Jalandhar / Star Playwoods, Jalandhar	11.00 a.m.
10	1417358/05	Opp. No. AMD-713068	Asian Patent Bureau, Bombay / Mr. Rohit Vohra, Jaipur V/s Trade Mark Protec Company, New Delhi	11.00 a.m.
11	1415038/39	Opp. No. AMD-261010	Makhija & Associates, Thane / Manish Sharma, Ahmedabad V/s Tradesafe, Jamnagar / Akshar Travels, Jamnagar	11.00 a.m.
12	1416547/05	Opp. No. AMD-715805	Tradesafe, Jamnagar / Admit Pharmaceuticals Pvt. Ltd., Rajkot V/s Vishesh & Associates, Mumbai	11.00 a.m.

13	1415712/30	Opp. No. AMD-726792	G. D. Bansal & Associates, Jaipur / Rakesh Kumar Jain, Jodhpur V/s Crawford Bayley & Co., Mumbai / Hindustan Unilever Lever Limited, Mumbai	11.00 a.m.
14	1338794/25	Opp. No. AMD-247838	Y. J. Trivedi & Company, Ahmedabad / Sahaili Apparels Pvt. Ltd., Ahmedabad V/s V. Veeraraghavan, Advocate, Chennai / Hindustan Latex Ltd., Thiruvananthapuram	11.00 a.m.
15	1338359/01	Opp. No. AMD-210243	D. C. Dani & Associates, Ahmedabad / Mr. Kailashbhai Prembhai Badgujar, Ahmedabad V/s Khaitan & Co., Mumbai / Pidilite Industries Ltd., Mumbai	11.00 a.m.
16	1420687/05	Opp. No. AMD-714960	M/s. Nanavati & Nanavati Advocates, Ahmedabad / M/s. Alembic Pharmaceuticals Limited, Vadodara V/s M/s. V. G. Parulkar, Mumbai / M/s. Cipla Limited, Mumbai	02.15 p.m.
17	1411014/19	Opp. No. AMD-714987	K. C. Patel & Co., Ahmedabad / Orbit Cera Tiles Limited, Morbi V/s Orbit Constructions & Realtors Pvt. Ltd., Mumbai	02.15 p.m.
18	1411321/07	Opp. No. AMD-714551	G. D. Bansal & Associates, Jaipur / Mr. Prem Bhatia, Jaipur V/s D. Kumar Dhingra, Ludhiana / Rita Machines (India) Pvt. Ltd., Ludhiana	02.15 p.m.
19	1412092/05	Opp. No. AMD-713912	Indo Overseas Trade Mark Co., Ahmedabad / M/s. Salvo Health Care Pvt. Ltd., Ahmedabad	02.15 p.m.

			V/s Laboratories Oriffon Pvt. Ltd., Mumbai	
20	1415388/09	Opp. No. AMD-715297	Nishithbhai A. Dand, Vadodara V/s Puri & Puri, Delhi / Kansal Industries, New Delhi	02.15 p.m.
21	1414157/11	Opp. No. AMD-714823	Tradesafe, Jamnagar / Glare Appliances Pvt. Ltd., Rajkot V/s Glare Lighters Pvt. Ltd., Rajkot	02.15 p.m.
22	1335880/19	Opp. No. AMD-209697	R. R. Shah & Co., Ahmedabad / Specific Glass Mosaic India Ltd., Ahmedabad V/s Trade Mark Protec Company, New Delhi / Pearls Of Beauty, New Delhi	02.15 p.m.
23	1412074/05	Opp. No. AMD-717289	Indo Overseas Trade Marks Co., Ahmedabad / M/s. Salvo Health care Pvt. Ltd., Ahmedabad V/s Chadha & Chadha, New Delhi	02.15 p.m.
24	1412111/24	Opp. No. AMD-715311	Tradesafe, Jamnagar / Pankaj Kumar Memani, Bhilwara V/s W. S. Kane & Co., Mumbai / S. Kumar Enterprises (Synfabs) Ltd., Mumbai	02.15 p.m.
25	1415362/11	Opp. No. AMD-236687	Chetankumar Popatbhai Vaghasia, Rajkot V/s Madamser & Co., Delhi / Mex Switchgears Pvt. Ltd., Jalandhar	02.15 p.m.
26	1412085/05	Opp. No. AMD-714781	Indo Overseas Trade Marks Co., Ahmedabad / M/s. Salvo Health care Pvt. Ltd., Ahmedabad V/s	02.15 p.m.

			Remfry & Sagar, Gurgaon	
27	1412402/19	Opp. No. AMD-712492	Jagdishbhai Nanjibhai Patel, Anand V/s Nanavati Associates, Ahmedabad / Kaira District Co – Operative Milk Producers Union Ltd., Anand	02.15 p.m.
28	1335955/12	Opp. No. AMD-255115	Chhaganbhai M. Gadhia, Rajkot V/s Worldwide Registration Bureau, New Delhi / Alpha Motors, Delhi	02.15 p.m.
29	1411466/05	Opp. No. AMD-714767	Tradesafe, Jamnagar / Zenith Healthcare Limited, Ahmedabad V/s Aristo Pharmaceuticals Private Limited, Mumbai	02.15 p.m.
30	1411016/11	Opp. No. AMD-714718	K. C. Patel & Co., Ahmedabad / Sonara Sanitarywares Pvt. Ltd., Morbi V/s Y. J. Trivedi & Company, Ahmedabad / Sona Ceramics, Morbi	02.15 p.m.

DATE OF HEARING 19.03.2019

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1226604/30	Opp. No. AMD-222029	Chirag A. Shah, Advocate, Ahmedabad / Zuhurmahamad Janmahamad, Ahmedabad V/s J. T. Trivedi & Associates, Ahmedabad / Shree Gayatri Sing Chana Centre, Himatnagar	11.00 a.m.

2	1226121/03	Opp. No. AMD-190477	Sanjay V. Parikh, Surat / Shehnaz A Cyclewala, Surat V/s Law & Prudence, Mumbai / Business Development Services, Hoshiarpur	11.00 a.m.
3	1226613/07	Opp. No. AMD-201577	Chirag A. Shah Advocate, Ahmedabad / Nitesh J. Bhansali, Ahmedabad V/s J. T. Trivedi & Associates, Ahmedabad / Gujarat Casting, Ahmedabad	11.00 a.m.
4	1225938/19	Opp. No. AMD-190208	K. C. Patel & Co., Ahmedabad / Kesavlal K. Patel, Navsari V/s Madamser & Co., Delhi / Orient Ceramics & Industries Ltd., Sikandrabad	11.00 a.m.
5	1226120/03	Opp. No. AMD-190476	Sanjay V. Parikh, Surat / Shehnaz A Cyclewala, Surat V/s Law & Prudence, Mumbai / Business Development Services, Hoshiarpur	11.00 a.m.
6	1226118/29	Opp. No. AMD-256906	Drashtee & Co., Surat / Devilal Jivanram Kothari, Surat V/s Delhi Trade Mark Co., New Delhi / Three N Products Pvt. Ltd., New Delhi	11.00 a.m.
7	1226118/29	Opp. No. AMD-258036	Drashtee & Co., Surat / Devilal Jivanram Kothari, Surat V/s Worldwide Registration Bureau, New Delhi / Rasrasna Foods Pvt. Ltd., Bikaner	11.00 a.m.
8	1226119/30	Opp. No. AMD-232098	Drashtee & Co., Surat / Devilal Jivanram Kothari, Surat V/s Worldwide Registration Bureau, New Delhi / Rasrasna Foods Pvt. Ltd., Bikaner	11.00 a.m.

9	982495/12	Opp. No. AMD-168041	Arjun T. Bhagat & Co., Mumbai / Jai Shri Sasles Private Limited, Jaipur V/s K & S Partners, New Delhi / Jai Parabolic Springs Ltd., New Delhi	11.00 a.m.
10	982495/12	Opp. No. AMD-168151	Arjun T. Bhagat & Co., Mumbai / Jai Shri Sasles Private Limited, Jaipur V/s Remfry & Sagar, Gurgaon	11.00 a.m.
11	1226637/07	Opp. No. AMD-193584	Rajendra H. Bhansali, Ahmedabad / Mahesh Ajmera, Jodhpur V/s Ramchandra R. Mandhane, Advocate, Kalyan / Sabko Industries, Ajmer	11.00 a.m.
12	1226635/07	Opp. No. AMD-193583	Rajendra H. Bhansali, Ahmedabad / Mahesh Ajmera, Jodhpur V/s Ramchandra R. Mandhane, Advocate, Kalyan / Sabko Industries, Ajmer	11.00 a.m.
13	1226700/05	Opp. No. AMD-235905	Little & Co., Mumbai / Jayantilal Vershi Gada, Kutch V/s Vishesh & Associates, Mumbai / Alkem Laboratories Ltd., Mumbai	11.00 a.m.
14	1226896/23	Opp. No. AMD-257161	Shree Swaminarayan Temple, Ahmedabad V/s W. S. Kane & Co., Mumbai	11.00 a.m.
15	1227398/12	Opp. No. AMD-205176	Lalji Advocates, Delhi / Hitesh Rawal, Ahmedabad V/s Gujarat Setco Clutch Ltd., Kalol	11.00 a.m.

16	1032442/30	Opp. No. AMD-199209	Indus, Ahmedabad / Hotel Hilltone Pvt. Ltd., Sirohi V/s Anand & Anand, New Delhi	02.15 p.m.
17	1063370/30	Rect. No. AMD-260936	H. K. Acharya & Co., Ahmedabad / Samrat Namkeen Pvt. Ltd., Ahmedabad V/s Y. J. Trivedi & Co., Ahmedabad / Parakh Agro Industries Ltd., Dhar	02.15 p.m.
18	715291/30	Opp. No. AMD-163203	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Ltd., Surat	02.15 p.m.
19	1077871/34	Opp. No. AMD-187451	Rajendra Kumar Makhija, Kota V/s L. R. Swami & Co., Chennai / Raja Rajeshwari Match Works, Tamilnadu	02.15 p.m.
20	1033486/30	Opp. No. AMD-208806	Sharad Agrawal, Jodhpur / Mool Chand Dewani, Ajmer V/s Kul Bhushan Marwaha, Jaipur / Arun Tea Depo, Beawar	02.15 p.m.
21	1070414/30	Opp. No. AMD-164013	Balchandra A. Soni, Vadodara / Sanjay Mukundrao Shete, Baroda V/s Y. J. Trivedi & Co., Ahmedabad / Chetna Restaurant, Ahmedabad	02.15 p.m.
22	1086505/31	Opp. No. AMD-173709	Tradesafe, Jamnagar / Arvind Kumar Sharma, Ahmedabad V/s J. M. Advertising & Marketing Pvt. Ltd., Mumbai	02.15 p.m.

23	1086507/31	Opp. No. AMD-173710	Tradesafe, Jamnagar / Arvind Kumar Sharma, Ahmedabad V/s J. M. Advertising & Marketing Pvt. Ltd., Mumbai	02.15 p.m.
24	1103412/03	Opp. No. AMD-205002	G. D. Bansal, Jaipur / Radheshyam Gupta, Jaipur V/s Manoj G. Menda, Advocate, Mumbai / Dr. Stya Paul & Mrs, Sushma Berlia, New Delhi	02.15 p.m.
25	1080110/28	Opp. No. AMD-256423	Tradesafe, Jamnagar / Ajanta India Ltd., Morbi V/s Trade Mark Protec Company, New Delhi / Three – N – Products Pvt. Ltd., New Delhi	02.15 p.m.
26	1076835/05	Opp. No. AMD-166655	Jatim Y. Trivedi, Ahmedabad / Intas Pharmaceuticals Limited, Ahmedabad V/s Glaxosmithkline Pharmaceuticals Ltd., Mumbai	02.15 p.m.
27	1041703/24	Opp. No. AMD-149630	R. K. Dewan & Co., Mumbai / Surendra Hansraj Chheda, Surat V/s Arora Registration Service, Amritsar / Sachdeva & Sons, Amritsar	02.15 p.m.
28	1031468/30	Opp. No. AMD-195068	Utkarsh Jani, Ahmedabad / Renu S. Madhotra, Baroda V/s M. P. Mirchandani & Co., Mumbai / Anchor Health & Beauty Care Pvt. Ltd., Mumbai	02.15 p.m.

29	1014988/16	Opp. No. AMD-162152	Trade Mark Registry, Ahmedabad / Pramukh Swami Institute Of Information Technology, Vadodara V/s Worldwide Registration Bureau, New Delhi / NIIT Limited, New Delhi	02.15 p.m.
30	1014988/16	Opp. No. AMD-164462	Trade Mark Registry, Ahmedabad / Pramukh Swami Institute Of Information Technology, Vadodara V/s De Penning & De Penning, Kolkata	02.15 p.m.

DATE OF HEARING 25.03.2019

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	997716/34	Opp. No. AMD-208181	R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
2.	997717/34	Opp. No. AMD-203278	R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Manmohan Singh & Associates, New Delhi / Chaurasia Tobacco Industries, Delhi	11.00 a.m.
3.	997717/34	Opp. No. AMD-208182	R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.

4.	997718/34	Opp. No AMD-208183	R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
5.	997719/34	Opp. No. AMD-208184	R. R. Shah & Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	11.00 a.m.
6.	997710/34	Opp. No. AMD-713314	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s M/s. R. K. Dewan & Company, Mumbai / M/s. H. I. Tamboli & Co., Maharashtra	11.00 a.m.
7.	997722/34	Opp. No. AMD-202801	Indo Overseas Trade Marks Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s Sarathi Snuff Company Private Limited, Jaipur	11.00 a.m.
8.	997722/34	Opp. No. AMD-206910	Indo Overseas Trade Marks Co., Ahmedabad / Urmin Products Pvt. Ltd., Changodar V/s R. K. Dewan & Co., Mumbai / H. I. Tamboli & Co., Maharashtra	11.00 a.m.
9.	642617/29	Opp. No. AMD-204372	M/s. Intl Advocate, New Delhi / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.
10.	642618/29	Opp. No. AMD-204373	M/s. Intl Advocate, New Delhi / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s	11.00 a.m.

			M/s. Y. J. Trivedi & Co., Ahmedabad	
11.	642613/30	Opp. No. AMD-221431	M/s. Inttl Advocate, New Delhi / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.
12.	642611/30	Opp. No. AMD-207160	M/s. Inttl Advocate, New Delhi / M/s. The Gujarat Tea Depot Co., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.
13.	960638/26	Opp. No. AMD-239655	Rajendra H. Bhansali, Ahmedabad / Mahendra Mithalal Mehta, Ahmedabad V/s Ashok Kumar J. Daga, Advocate, Chennai / Zip Industries Pvt. Ltd., Madras	11.00 a.m.
14.	1345464/30	Opp. No. AMD-215639	Drashtee & Co., Surat / Kanaiyalal Nandunal Sumani, Surat V/s Superfastaction Registration Service, Surat / Kanaiya Readymade Stores, Surat	11.00 a.m.
15.	1431918/19	Opp. No. AMD-718202	Tradesafe, Jamnagar / Arunkumar Devjibhai Patel, Jamnagar V/s Kamal V. Verma, Advocate, Gujarat / Purbanchal Laminates Pvt. Ltd., Kachchh	11.00 a.m.
16.	1305465/05	Opp. No. AMD-238691	H. K. Acharya & Co., Ahmedabad / Sunij Pharma Pvt. Ltd., Ahmedabad V/s Neon Laboratories Limited, Mumbai	02.15 p.m.

17.	1331297/19	Opp. No. AMD-221802	D. C. Dani & Associates, Ahmedabad / M/s. Premier Ply Pvt. Ltd., Anand V/s Puri Trade Mark Co., Ludhiana / Galaxy Plywood Industries (Pvt.) Ltd., Haryana	02.15 p.m.
18.	1331297/19	Opp. No. AMD-222642	D. C. Dani & Associates, Ahmedabad / M/s. Premier Ply Pvt. Ltd., Anand V/s Trade Mark Registration Bureau, Kolkata / Greenply Industries Ltd., Kolkata	02.15 p.m.
19.	1330438/25	Opp. No. AMD-213540	Superfastaction Registration Service, Surat / Girdhar Morandmal Barrani, Surat V/s Sanjay V. Parikh, Surat / Kanaiya Fashion, Surat	02.15 p.m.
20.	1329133/02	Opp. No. AMD-204707	Tradesafe, Jamnagar / Asian Colour Co., Ahmedabad V/s Arjun T. Bhagat & Co., Mumbai / Asian Paints (India) Limited, Mumbai	02.15 p.m.
21	1329133/02	Opp. No. AMD-205840	Tradesafe, Jamnagar / Asian Colour Co., Ahmedabad V/s Jasani & Company, Rajkot / Asian Lime, Rajkot	02.15 p.m.
22	1322479/25	Opp. No. AMD-228062	Y. J. Trivedi & Co., Ahmedabad / Fazle Mehmood Sadakbhai Kadiwala, Ahmedabad V/s Ramchandra R. Mandhane, Kalyan / Jiten Patel, Mumbai	02.15 p.m.
23	1323295/05	Opp. No. AMD-221992	Y. J. Trivedi & Co., Ahmedabad / Intas Pharmaceuticals Ltd., Ahmedabad V/s Lalji Trade Mark Co., Delhi / Bindysh Biotec Ltd., Delhi	02.15 p.m.

24	1432976/30	Opp. No. AMD-714431	Y. J. Trivedi & Co., Ahmedabad / Bhanwarlal G. Sharma, Gandhinagar V/s Mangla Registration Service, Delhi / Shree Ram Papads Pvt. Ltd., Bikaner	02.15 p.m.
25.	1119597/05	Rect. No. AMD-260005	T. C. Patel & Co., Ahmedabad / Suresh P. Chourasiya, Ahmedabad V/s Trade Mark Registration Bureau, Calcutta / Sunny Industries Pvt. Ltd., Kolkata	02.15 p.m.
26	1402188/33	Opp. No AMD-713273	Malhotra & Malhotra, Bombay / Royal Distillery Private Limited, Goa V/s W. S. Kane & Co., Mumbai / Tilaknagar Industries Limited, Mumbai	02.15 p.m.
27	1402188/33	Opp. No. AMD-713153	Malhotra & Malhotra, Bombay / Royal Distillery Private Limited, Goa V/s L. S. Davar & Co., Kolkata / M/s. Shaw Wallace & Co. Limited, Mumbai	02.15 p.m.
28	1227426/32	Opp. No. AMD-193544	M/s. K. C. Patel & Co., Ahmedabad / M/s. Real Food Products, Porbandar V/s M/s. Dabur India Limited, Ghaziabad	02.15 p.m.
29	1330544/30	Opp. No. AMD-225806	G. D. Bansal & Associates, Jaipur / Sushil Aggarwal, Udaipur V/s Delhi Registration Service, Delhi / Aggarwal Food Products, New Delhi	02.15 p.m.

30	1403975/24	Opp. No. AMD-711134	Superfastaction Registration Service, Surat / Naresh G. Jain, Surat V/s Karni Trade Marks, Surat / Vatika Sarees, Surat	02.15 p.m.
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DATE OF HEARING 26.03.2019

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1.	1229936/07	Opp. No. AMD-201575	Chirag A. Shah, Advocate, Ahmedabad / Smt. Madhuben Jagdishchandra Bhansali, Ahmedabad V/s J. T. Trivedi & Associates, Ahmedabad / Gujarat Casting, Ahmedabad	11.00 a.m.
2.	1229971/05	Opp. No. AMD-195344	K. C. Patel & Co., Ahmedabad / Himanshu Muktilal Zota, Surat V/s International Trade Marks Bureau, Mumbai / Lupin Limited, Mumbai	11.00 a.m.
3.	1230005/09	Opp. No. AMD-709809	Manjula Raval, Ahmedabad / Shree Nakoda Cables Pvt. Ltd., Sojitra V/s Lalji Trade Mark Co., Delhi / Ishwar Wire Prod. Delhi	11.00 a.m.
4.	1228985/05	Opp. No. AMD-234446	Nabros Pharma Pvt. Ltd., Ahmedabad V/s Manoj G. Menda, Advocate, Mumbai / Sushma Berlia, New Delhi	11.00 a.m.
5.	1228985/05	Opp. No. AMD-231482	Nabros Pharma Pvt. Ltd., Ahmedabad V/s	11.00 a.m.

			Vishesh & Associates, Mumbai / Aglowmed Ltd., Mumbai	
6.	1228390/07	Opp. No. AMD-213541	Rajendra R. Raval, Jamnagar / Rajnikant R. Gajjar, Rajkot V/s Jasani & Company, Rajkot / Central Flour Mill, Rajkot	11.00 a.m.
7.	1228416/12	Opp. No. AMD-190568	Chirag A. Shah, Advocate, Ahmedabad / Dilepbhai V. Panelia, Rajkot V/s Anand & Anand, New Delhi	11.00 a.m.
8.	1229069/30	Opp. No. AMD-260395	Kamal V. Verma, Kutch / Ankur Chemfoods Limited, Kachchh V/s A. R. Shah & Co., Ahmedabad / Ankur Oil Industries, Ahmedabad	11.00 a.m.
9.	1228403/34	Opp. No. AMD-204520	Chandrakant M. Joshi, Bhavnagar V/s R. K. Dewan & Co., Mumbai / GTC Industries Limited, Mumbai	11.00 a.m.
10.	1228420/03	Opp. No. AMD-715863	Jatin Y. Trivedi, Ahmedabad / Hasmukhbhai Rambhai Patel, Ahmedabad V/s Delhi Registration Service, New Delhi / Nav Bharat Industries, Udaipur	11.00 a.m.
11.	1229015/05	Opp. No. AMD-200961	R. K. Dewan & Co., Mumbai / Gujarat Superphosphate India Pvt. Ltd., Ahmedabad V/s P. K. Arora, Agra / Sun Production, U.P	11.00 a.m.
12.	1229424/05	Opp. No. AMD-192119	K. C. Patel & Co., Ahmedabad / Ketanbhai Zota, Surat V/s	11.00 a.m.

			R. K. Dewan & Co., Mumbai / Emcure Pharmaceutical Ltd., Pune	
13.	1229017/05	Opp. No. AMD-202651	Tradesafe, Jamnagar / Gujarat Superphosphate Inds. Pvt. Ltd., Ahmedabad V/s W. S. Kane & Co., Mumbai / Mercury Laboratories Ltd., Mumbai	11.00 a.m.
14.	1498382/25	Opp. No. AMD-728016	Rajendra H. Bhansali, Ahmedabad / Rameshchandra Lalji, Ahmedabad V/s Remfry & Sagar, Gurgaon	11.00 a.m.
15.	1430592/06	Opp. No. AMD-718033	K. C. Patel & Co., Ahmedabad / Bhaveshbhai Haribhai Desai, Rajkot V/s Y. J. Trivedi & Co., Ahmedabad / Percept D' Mark (India) Pvt. Ltd., Mumbai	11.00 a.m.
16.	1228383/30	Opp. No. AMD-194470	Brahmbhatt & Associates, Ahmedabad / Vipulsinh R. Vaghela, Rajkot V/s Worldwide Registration Bureau, New Delhi / Kumar Dal Mill, Delhi	02.15 p.m.
17.	1419481/30	Opp. No. AMD-718450	Ram Avtar Gupta, Jaipur V/s Lalji Advocates, Delhi / Paras Rice Products Pvt. Ltd., Delhi	02.15 p.m.
18.	1420097/05	Opp. No. AMD-715804	Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad V/s Vishesh & Associates, Mumbai	02.15 p.m.

19.	1417442/07	Opp. No. AMD-727182	K. C. Patel & Co., Ahmedabad / Jagjivanbhai Shankarlal Patel, Ahmedabad V/s Jasani & Company, Rajkot / West Coast Diesels Pvt. Ltd., Rajkot	02.15 p.m.
20.	1334628/30	Opp. No. AMD-225647	Y. J. Trivedi & Co., Ahmedabad / Laxmi Protein Products Pvt. Ltd., Anand V/s Registration S. S. Kendra, Jaipur / Radha Soami Food Products Pvt. Ltd., Jaipur	02.15 p.m.
21	1331839/07	Opp. No. AMD-212042	Atulkumar Kantibhai Patel, Rajkot V/s Jasani & Company, Rajkot / Arti Products, Rajkot	02.15 p.m.
22	1334306/24	Opp. No. AMD-210218	Amba Lal Oad, Bhilwara V/s R. K. Dewan & Co., Mumbai / Raymond Limited, Ratnagiri	02.15 p.m.
23	1335516/09	Opp. No. AMD-233843	G. D. Bansal & Associates, Jaipur / Antia Devi Kyal, Rajasthan V/s Anand & Anand, New Delhi / Dharampal Premchand Limited, Delhi	02.15 p.m.
24	1333659/02	Opp. No. AMD-221791	Tradesafe, Jamnagar / Decora Coatings Pvt. Ltd., Rajkot V/s Arjun T. Bhagat & Co., Mumbai / Asian Paints (India) Limited, Mumbai	02.15 p.m.

25	1334627/05	Opp. No. AMD-211005	R. K. Dewan & Co., Mumbai / Natverbhai R. Patel, Baroda V/s Sea Links, New Delhi	02.15 p.m.
26	1337853/12	Opp. No. AMD-259428	Wadia Ghandy & Co., Ahmedabad / Animesh Arvindbhai Gajera, Rajkot V/s B. N. Poojari, Mumbai / Bearings Distributor, Mumbai	02.15 p.m.
27	1337620/34	Opp. No. AMD-212582	Parker & Parker Company, Ahmedabad / Pravinchadra Jyantilal Shah, Ahmedabad V/s Jatin Y. Trivedi, Ahmedabad / Babul Products, Ahmedabad	02.15 p.m.
28	1338917/31	Opp. No. AMD-221497	H. Harikishan Mody & Associates, Rajkot / Harilal Mohanalal Patel, Surendranagar V/s Y. J. Trivedi & Co., Ahmedabad / New Nandi Seeds Corporation, Ahmedabad	02.15 p.m.
29	1331610/05	OPP. No. AMD-212419	D.C. Dani & Associates, Ahmedabad / Orchid Proteins Pvt. Ltd., Ahmedabad V/s L. S. Davar & Co., Kolkata	02.15 p.m.
30	1332979/19	Opp. No. AMD-212311	K. C. Patel & Co., Ahmedabad / Gladder Ceramicas Limited, Sabarkantha V/s United Legal Service, Mumbai / H & R Johnson (India) Limited, Mumbai	02.15 p.m.
